40	Written Answers to	[RAJYA SABHA]	Starred Questions	
1	2	3	4	5
17	Punjab	163.13	46.12	209.25
18	Rajasthan	33.25	633.42	666.68
19	Tamil Nadu	3045.59	4649.96	7695.55
20	Uttarakhand	440.00	13.54	453.54
21	UP	537.89	419.45	957.34
22	West Bengal	236.31	208.94	445.25
	Total	24311.41	47190.30	71501.71

Study on utility of UID numbers

*579. SHRI BHUPENDER YADAV : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has conducted any study during the last six months to allay the fears on the utility of the UID numbers from various quarters;

(b) if so, the details thereof; and

(c) the nature of apprehensions expressed in this regard and the other measures being taken to remove such apprehensions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) to (c) The UIDAI project was rolled out on September 29, 2010. Questions by different stakeholders have been raised from time to time in the past regarding utility of Aadhaar. The Standing Committee on Finance has, *inter alia*, given its observations on giving number to every resident and not restricting the Unique Identification scheme to citizens, reliability of technology, privacy issues, legislative safeguards for data protection and duplication of work with the National Population Register exercise.

The Government has initiated the UIDAI project to create a robust platform for public service delivery. The utility of Aadhaar or the UID number as an identity infrastructure and the foundation over which multiple services and applications can be built is widely appreciated and recognized. Many of the concerns raised by the Standing Committee have been already taken care of by the Government. The issue of duplication between RGI and UIDAI has been addressed by the Cabinet. The observations and recommendations of the Standing Committee are being considered by the Government with a view to taking suitable action. Written Answers to

The National Institute of Public Finance and Policy (NIPFP) was awarded a study by UIDAI on July 19, 2011 to conduct Cost Benefit estimation of the Aadhaar Programme. NIPFP has submitted its findings on March 15, 2012. The Cost Benefit estimation carried out by the NIPFP indicates that Aadhaar would have significant intangible and tangible benefits. According to the study, the greatest intangible benefit of the programme would be that it would make every individual identifiable biometrically and empower the beneficiaries of Government Programmes to hold the service provider accountable for their rights and entitlement. As regards the tangible benefits, the cost benefit analysis indicates that even a partial application of Aadhaar to welfare programmes such as MGNREGS and PDS would result in the Aadhaar programmes benefits outweighing its costs significantly.

Training to child labourers

^{†*580.} SHRI MOTILAL VORA : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of the steps taken by Government to provide professional and productivity training to child labourers who were rescued during the last three years; and

(b) the number of child labourers benefited, especially in Chhattisgarh, Bihar, Madhya Pradesh and Maharashtra during this period?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) Government is implementing the Scheme of National Child Labour Project (NCLP) for rehabilitation of children withdrawn from work. Under the Scheme the children withdrawn from work are enrolled in the special schools, where they are provided with bridging education, Vocational Training, stipend, health care, nutrition. Each Project Society is provided with one Master Trainer who is paid an honorarium of Rs.5000/- per month. Each school is provided with one Vocational Trainer who is paid an honorarium of Rs.4000/- per month. Besides an amount of Rs. 10,000/- per school per year is earmarked for purchasing the educational and vocational materials.

(b) The number of child labourers benefited under the NCLP Scheme during 2008-09 to 2011-12, State-wise including Chhattisgarh, Bihar, Madhya Pradesh and Maharashtra is given in Statement.

[†] Original notice of the question was received in Hindi.